

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

O.A.No.61/99

Hon'ble Sh. Sarweshwar Jha, Member (A)
Hon'ble Sh. Bharat Bhushan, Member (J)

Jabalpur, this the 12th day of November, 2003

B.K.Shev
s/o Shri Ghanshyam Prasad Shev
Ex-Post Master
Bhatta Mohalla Katni
r/o Railway Cantt Takhia (Neewar)
Tehsil and Distt.
Katni (MP). .. Applicant

(By Advocate: None)

versus

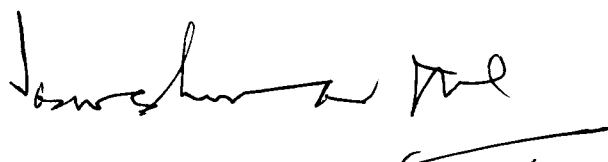
1. Union of India
through Ministry of Postal Deptt.
New Delhi.
2. Director, Post Office,
Raipur Division
Raipur (MP).
3. Senior Superintendent
Post Office
Jabalpur Division
Jabalpur (MP). ... Respondents

(By Advocate: Sh. S.A.Dharmadhikari)

ORDER (Oral)

By Sh. Sarweshwar Jha, Member (A)

Heard the learned counsel for the respondents. None is present on behalf of the applicant. We have decided to dispose of the OA under Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.



Contd....2/-

2. At the very outset, the learned counsel for the respondents has invited our attention to their reply as given in Paragraph 3 thereof in which it has been submitted that after the appellate authority rejected the appeal against the order of the DPS, Raipur, vide his orders dated 5.3.1998, he has preferred a petition to the Member (P), New Delhi and the same is still under consideration. It has been further submitted that the applicant has rushed to this Tribunal with this OA without awaiting the outcome or the decision of the Member (P) on his petition.

3. In view of the fact that the matter is still pending with the Member (P) as submitted by the respondents in their written reply as also submitted by the learned counsel for the respondents, we consider it appropriate that this OA need not be kept pending with this Tribunal and that it may be disposed of with directions to the respondents that the petition preferred by the applicant and submitted to the Member (P), New Delhi may be considered expeditiously and disposed of by issuing a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

4. With this, this OA stands disposed of in terms of the above direction, with no order as to costs.

(BHARAT BHUSHAN)
MEMBER (J)

(SARWESHWAR JHA)
MEMBER (A)

/rao/

पुस्तिका सं. ओ/व्या.....जबलपुर, दि.....
पंक्तिगत सं. ओ/व्या.....
(1) कर्मिण का पता.....जबलपुर
(2) कर्मिण का पता.....जबलपुर
(3) कर्मिण का पता.....जबलपुर
(4) कर्मिण का पता.....जबलपुर
सूचना एवं आदेश: कर्मिणों के
उप-रक्षित

AL Gupta, Adv.
SA Dhanraj Kumar, Adv.

17/11/03

17/11/03

(Signature)